GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

STARRED QUESTION NO:57 ANSWERED ON:03.08.2011 FUNDS FOR RTE ACT SSA Vardhan Shri Harsh;Yadav Shri Madhusudan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of funds allocated/released to various States under Sarva Shiksha Abhiyan (SSA) and for the implementation of the Right of Children to Free and Compulsory Education Act (RTE) 2009 during 2010-11 and 2011-12, State-wise;
- (b) whether the Planning Commission has expressed its reservations on release of funds required for implementation of the RTE and SSA;
- (c) if so, the details thereof and the reasons therefor along with the likely impact on the implementation of the schemes; and
- (d) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 57 TO BE ANSWERED ON 03.08.2011 ASKED BY SHRI HARSH VARDHAN AND SHRI MADHUSUDAN YADAV REGARDING FUNDS FOR RTE ACT/SSA

- (a) A statement giving details of funds released to States/UTs during 2010-11 and 2011-12 (till 27.7.2011) for implementation of Sarva Shiksha Abhiyan (SSA) programme, which has been revised to conform with the provisions of the Right of Children to Free and Compulsory Education Act (RTE), 2009 are given in Annexure.
- (b) to (d) No, Sir. In the year 2010-11, the Government provided additional funds of rs 4838 crore through supplementary grants to meet the enhanced expenditure for the programme.